

ITEM NO.26

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29136/2019

(Arising out of impugned final judgment and order dated 01-05-2019 in LA No. 128/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

KRISHNA KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 28-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. U.K. Uniyal, Sr. Adv.
Mr. D.K. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Ishaan Tiwari, Adv.

For Respondent(s) Mr. K. Parameshwar, A.A.G.
Mr. Manoj K Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(POOJA SHARMA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)